

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 16.04.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.59/98/HDB/2021
NAME OF THE COMPANY	V Soft Technologies Pvt Ltd
NAME OF THE PETITIONER(S)	V Soft Holdings LLC
NAME OF THE RESPONDENT(S)	V Soft Technologies Pvt Ltd
UNDER SECTION	98

ORDER

Present: Ld. Counsel Senior Counsel Mr. S. Ravi for the Petitioner.

Ld. Counsel D. Narender Naik Mr. S. Ravi for the Respondent.

Due to paucity of time, **matter is adjourned to 03.06.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)